



W.P.Nos.32091 and 31647 of 2019
and Review Aplw. No.175 of 2021



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THE HON'BLE CHIEF JUSTICE
and
D.BHARATHA CHAKRAVARTHY, J.

As prayed, list these matters
after four weeks.

The status report in regard to
the amendment for constitution of
the Press Council is taken on
record.

List on 16.03.2022.

(M.N.B., CJ.) (D.B.C., J.)
16.02.2022

sra